

**FORM A****PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

**FOR THE ATTENTION OF THE CREDITORS OF  
VAS INFRASTRUCTURE LIMITED**

<b>RELEVANT PARTICULARS</b>		
1.	Name of corporate debtor	Vas Infrastructure Limited
2.	Date of incorporation of corporate debtor	11 <sup>th</sup> February, 1994
3.	Authority under which corporate debtor is incorporated / registered	RoC- Mumbai
4.	Corporate Identity No. of corporate debtor	L65100MII1994PLC076538
5.	Address of the registered office and principal office (if any) of corporate debtor	Madhav Niwas CHSL, Flat No B-1B, First Floor, Natakwala Lane, Opp S. V. Road, Borivali West, Mumbai, Maharashtra, India, 400092
6.	Insolvency commencement date in respect of corporate debtor	11 <sup>th</sup> March, 2024
7.	Estimated date of closure of insolvency resolution process	07 <sup>th</sup> September, 2024
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Ashok Kumar Golechha IBBI/IPA-002/IP-N000932/2019-2020/12973
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Flat No. B 703/704, Seventh Floor, River Park CHS Ltd., Dattani Park Road, Thakur Village, Kandivali (East), Mumbai - 400101  Email: <a href="mailto:akgolecha9@gmail.com">akgolecha9@gmail.com</a> Mobile: +91 9674117201
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Flat No. B 703/704, Seventh Floor, River Park CHS Ltd., Dattani Park Road, Thakur Village, Kandivali (East), Mumbai - 400101  Email: <a href="mailto:cirpvas@yahoo.com">cirpvas@yahoo.com</a> *
11.	Last date for submission of claims	25 <sup>th</sup> March, 2024
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Name the class(es): <b>Home Buyers</b>
13.	Names of Insolvency Professionals identified to act as Authorized Representative of creditors in a class (Three names for each class)	1. Rajan Garg (IBBI Reg. No: IBBI/IPA-001/IP-P-02397/2021-22/13624)  2. Umesh Chand Goyal (IBBI Reg. No: IBBI/IPA-001/IP-P-01876/2019-20/12974)  3. Karthik Natarajan (IBBI Reg. No: IBBI/IPA-001/IP-P-02454/2022-2023/14226)
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link: <a href="https://ibbi.gov.in/en/home/downloads">https://ibbi.gov.in/en/home/downloads</a>



Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of **Vas Infrastructure Limited** on 11<sup>th</sup> March, 2024.

The creditors of **Vas Infrastructure Limited**, are hereby called upon to submit their claims with proof on or before **25<sup>th</sup> March, 2024** to the interim resolution professional at the address mentioned against entry No. 10.

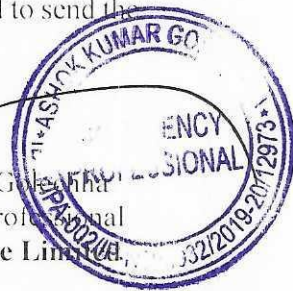
The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

\*Due to some technical glitch in the project specific email id, the creditors are requested to send the claim to [cirpvas@yahoo.com](mailto:cirpvas@yahoo.com) and mark the copy to [akgolecha9@gmail.com](mailto:akgolecha9@gmail.com).

Date: 12<sup>th</sup> March, 2024  
Place: Mumbai

Ashok Kumar Golecha  
Interim Resolution Professional  
Vas Infrastructure Limited



# VAS: EMAIL CHANGE CORRIGENDUM

FPJ & NAVSHAKTI → 17.03.2024

North Central Railways @CPRAIRCT

**Corrigendum to Public Announcement In Form A published on 13th March, 2024 for Inviting Claims in the matter of Vas Infrastructure Limited (Company under CIRP) (Corporate Debtor), under the provisions of Insolvency and Bankruptcy Code, 2016**

**Change in Project Specific Email Id of the Corporate Debtor**

This is in reference to the advertisement inviting Claims in Form A in the matter of M/s. Vas Infrastructure Limited under CIRP published in newspapers Free Press Journal and Navshakti, Mumbai Edition/ on website of Vas Infrastructure Limited on 14th March, 2024 ("Main Advertisement"). In this regard, the Interim Resolution Professional, due to technical glitches, hereby notifies the project specified email id mentioned in Sr. no. 10 and in note of the public announcement and the same to be read as "cirp.vasinfra@gmail.com" instead of "cirpvas@yahoo.com". Further, stakeholders are requested to mark copy in any communication, to the IRP's personal email id mentioned in Sr. No. 9, to avoid the technical glitch. Other content of the said public announcement shall remain the same.

Date: 16th March, 2024  
Place: Mumbai

Ashok Kumar Golechha  
Interim Resolution Professional  
IBBI/IPA-002/IP-N000932/2019-2020/12973  
Vas Infrastructure Limited

Sq. Mtrs., Assets  
Nashik owned by  
EAST : Road  
WEST : Road  
NORTH : Milk  
SOUTH : Milk  
Date : 12.03.20  
Place : Nashik

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**NORTH CENTRAL RAILWAY**  
TENDERING TENDER NOTICE

देवण्याचा हक्क राखून

कॉर्पोरेट कर्जादाराच्या प्रकल्प विशेष ई-मेल आयडीमध्ये बदल

इन्सोल्व्हन्सी अँड बँकप्लेसी कोड, २०१६ च्या तरतुदीअन्वये वास इन्फ्रास्ट्रक्चर लिमिटेड (सीआयआरपी अंतर्गत कंपनी) च्या प्रकरणात दावे मागविणारी साठी १३ मार्च, २०२४ रोजीस प्रकाशित प्रपत्र "पू" मधील जाहीर उद्घोषणासाठी शुद्धिपत्रक

सदर १४ मार्च, २०२४ रोजी वास इन्फ्रास्ट्रक्चर लिमिटेडची वेबसाईट वर/वृत्तपत्र श्री प्रेस जर्नल आणि नवशक्ति, मुंबई आवृत्ती मध्ये प्रकाशित सीआयआरपी अंतर्गत मे. वास इन्फ्रास्ट्रक्चर लिमिटेडच्या प्रकरणात प्रपत्र "पू" मधील दावे मागविणारी जाहिरात ("मुख्य जाहिरात") च्या संदर्भात आहे. ह्या संदर्भात काही तांत्रिक अडचणीमुळे अंतर्गत निराकरण व्यवसायिक यादारे सूचना देण्यात येत आहे की, अनु. क्र. १० आणि जाहीर उद्घोषणाच्या टोपामध्ये नमुद केलेल्या प्रकल्प विशेष ई-मेल आयडी, आणि सदर "cirpvas@yahoo.com" च्या ऐवजी "cir.vasinfra@gmail.com" म्हणून वाचायचे.

आयडीकडे कोणत्याही पत्रव्यवहारांमध्ये प्रत चिन्हांकित करावे.  
सदर जाहीर उद्घोषणाच्या इतर प्रकल्प जराच तसा राहिल.

दिनांक: १६ मार्च, २०२४  
ठिकाण: मुंबई

अशोक कुमार गोलेच्हा  
अंतर्गत निराकरण व्यवसायिक  
२०१९-२०२०/१२९७३  
वास इन्फ्रास्ट्रक्चर लिमिटेड

आयबीबीआय/आयपीए-००२/आय-एन०००९३२/२०१९-२०२०/१२९७३

सही/-  
अॅड. गौरव प्रकाश पै

SEAL

**ई-निविदा सूचना**

**महावितरण**  
महाराष्ट्र राज्य विद्युत वितरण कंपनी मर्यादीत

स्थापत्य विभाग, महावितरण, भांडुप कार्यालय अंतर्गत असणाऱ्या विविध प्रकारच्या स्थापत्य कार्याकरिता टी-१७०, टी-१७१, टी-१७२, टी-१७३ आणि टी-१७४/(२०२३-२४) अशा एकूण सहा निविदा महावितरण कंपनीच्या [www.mahadis.com.in](http://www.mahadis.com.in) या e-Tender च्या संकेतस्थळावर उपलब्ध करण्यात आल्या आहेत. सदर निविदा विक्रीसाठी दि.

विद्युत नियंत्रण अँड  
स्टेट्स अँक्ट, २००२  
स्टेट्स (एन्फोर्समेंट)  
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